

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No.1132/2016

(Arising out of impugned final judgment and order dated 20-11-2015 in WB No. 61852/2015 passed by the High Court of Judicature at Allahabad)

TARGHIV AHMAD @ MOHAMMAD TALHA

Petitioner(s)

VERSUS

MANJAR ABBAS . & ORS.

Respondent(s)

Date : 04-08-2017 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DIPAK MISRA

HON'BLE MR. JUSTICE A.M. KHANWILKAR

For Petitioner(s) Mr. R.B. Singhal, Sr. Adv.
 Mr. Nikhil Sharma, Adv.
 Mr. Hira Lal, Adv.
 Mr. Surendra Kumar, Adv.
 Mr. Aditya B. Singhal, Adv.
 Mr. Amit Kumar Upadhyay, Adv.
 Mr. Vivek Upadhyay, Adv.
 Mr. Sanjay Kumar Singh, AOR

For Respondent(s) Mr. S.R. Singh, Sr. Adv.
 Mr. Mangal Prasad, Adv.
 Mr. Ankur Yadav, Adv.
 Mr. Dhruv Paliwal, Adv.
 Mr. Asha Gopalan Nair, AOR

Mr. Vinay Garg, AOR
Mr. Nagendra Singh, Adv.
Mrs. Deepam Garg, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

(Chetan Kumar)
Court Master

(H.S. Parasher)
Assistant Registrar